

## Annexure-1

Name of the corporate debtor: Ultimate Infovision Private Limited; Date of commencement of CIRP: 29.05.2024 (Order received on 30.05.2026); List of creditors as on: 20.06.2026

## List of Secured Financial Creditors belonging to any class of creditors (Amount in ₹)

| Sr. No | Name of creditor                 | Identification No. | Details of claim received |                       | Details of claim admitted |                 |                                     |                             |                        |                          | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any  |
|--------|----------------------------------|--------------------|---------------------------|-----------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|--|
|        |                                  |                    | Date of receipt           | Amount claimed        | Amount of claim admitted  | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC |                            |  |                              |                                    |  |
| 1      | Devi Sharan Sharma, Gayatri Devi | NA                 | 27.06.2025                | 48,05,625.00          | 32,01,795.00              | Secured         | -                                   | -                           | No                     | 1.51                     | -                          | -  | 16,03,830.00                 | -                                  | Amount of Principal and interest refunded by CD has been deducted from total claim |
| 2      | Vijay Kumar & Indira Kumari      | NA                 | 25.07.2024                | 42,33,504.00          | 42,33,504.00              | Secured         | -                                   | -                           | No                     | 2.00                     | -                          | -  | -                            | -                                  | NIL  |
| 3      | Versha Dewan                     | NA                 | 08.08.2024                | 64,26,750.00          | 64,13,961.00              | Secured         | -                                   | -                           | No                     | 3.03                     | -                          | -  | 12,789.00                    | -                                  | No receipt submitted for cash payment, hence cash component is rejected            |
| 4      | Naman Khanna & Rajesh Khanna     | NA                 | 28.12.2025                | 50,31,205.00          | 41,65,270.00              | Secured         | -                                   | -                           | No                     | 1.97                     | -                          | -  | 8,65,935.00                  | -                                  | Claim has been partially admitted  |
|        | <b>Total</b>                     |                    |                           | <b>2,04,97,084.00</b> | <b>1,80,14,530.00</b>     |                 | -                                   | -                           |                        | <b>8.51</b>              | -                          | -  | <b>24,82,554.00</b>          |                                    |  |

*Note: The above-stated list of creditors, along with the amounts of their respective claims, has been admitted, verified, and finalized by the erstwhile Resolution Professional. The undersigned is uploading the claims in accordance with the Re-Constitution Report filed by the erstwhile Resolution Professional before the Hon'ble NCLT*